

Annexure-5

Name of Corporate Debtor: Talwalkar Healthclubs Limited

Date of commencement of liquidation: 27 June 2022

List of Stakeholders as on:27 June 2022

List of Operational Creditors (Government Dues)

(Amount in Rs.)

Sr. no.	Details of Claimant		Details of claim		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	% of share in total amount of claims admitted					Observation	Note Reference
1	Sri B.G.S. Prasada Rao., Assistant Comissioner of State Tax	State Government	20-07-2022	60,000	-	Statutory dues	-	-	0%	-	-	60,000	-	Form is not Notarized	2
2	Income Tax Department, Mumbai	Income tax Department	23-07-2022	1,41,78,69,532	1,41,78,69,532	Statutory dues	-	-	99%	-	-	-	-	-	1
3	Office of assistant Commissioner of Central GST & Central Excise Division VIII, Ahmedabad South	GST Department	25-07-2022	1,49,63,544	1,49,63,544	Statutory dues	-	-	1%	-	-	-	-	-	1
	Total			1,43,28,93,076	1,43,28,33,076				100%			60,000	-		

Notes:

Note 1: The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with Corporate Debtor.

Note 2: Claim form is incomplete or claim submitted without claim form or wrong claim form submitted or not notarised form submitted. Hence, the claim is categorized under not admissible.

- a) The above information may change basis further investigation or new information.
- b) Incase any claimant has any query on claim, please write us at - liquidation.thl@gmail.com

